

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 1484
ANSWERED ON 09/12/2024**

LAND GIVEN TO WAQF BOARD BY GOVERNMENTS

NO. 1484. SHRI MITHLESH KUMAR:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the total area of land provided to Waqf Board by the Central and State Governments across the country since 2019 till date;
- (b) the purpose behind the land being given to the Waqf Board by Governments; and
- (c) the details thereof?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a) to (c): Land is a State subject. Hence, no such data is available with Ministry of Housing and Urban Affairs, Government of India regarding land provided to Waqf Board by the State Governments.

In so far as Ministry of Housing and Urban Affairs, Government of India is concerned, no land has been provided by the Government of India to Waqf Board since 2019.
